

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

NOTIFICATION
Srinagar, 05TH October, 2023

S.O 510.— In exercise of powers conferred by section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 and in partial modification of notification SRO 210 of 2018 dated 15.05.2018 and SRO 583 dated 11.10.2019, the Government hereby appoints on deputation the Presiding Officers of the following Courts as Principal Magistrates for the Juvenile Justice Boards shown against each in addition to their own assignments till further orders:

S. No.	Name of the Court	Name of the Juvenile Justice Board
1	Additional Special Mobile Magistrate Pantha Chowk	Principal Magistrate Juvenile Justice Board, Srinagar
2	Civil Judge(Junior Division) Kishtwar	Principal Magistrate Juvenile Justice Board, Kishtwar
3	Additional Special Mobile Magistrate Kulgam	Principal Magistrate Juvenile Justice Board, Kulgam
4	Civil Judge(Junior Division) Ganderbal	Principal Magistrate Juvenile Justice Board, Ganderbal

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

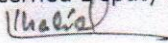
Secretary to Government

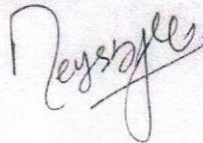
No: Law-Jud/8/2022-10.

Dated.05-10-2023.

Copy to the:

1. Ld. Advocate General, J&K, Srinagar.
2. Principal Secretary to the Lieutenant Governor.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Commissioner Secretary to Government, General Administration Department.
5. Secretary to Government, Social Welfare Department.
6. Registrar General, High Court, of Jammu and Kashmir and Ladakh, at Srinagar. This is with reference to his letter No. 42871/RG/GS dated 19-09-2023.
7. All concerned Deputy Commissioners.





8. Director, Archaeology, Archives and Museums, J&K, Srinagar.
9. All concerned Judicial Officers.
10. General Manager, Government Press, Srinagar for publication in an extraordinary issue of Government Gazette.
11. In-charge Website, Department of Law, Justice & PA.
12. S.O Section, Department of LJ&PA (w. 7. s.c).
13. Concerned file.

Reyaz Ali Bhat
05-10-23

(Reyaz Ali Bhat)
Assistant Legal Remembrancer

U Gulwal
05-10-2023.